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Sardar Swaran Singh: I would require notice for a detailed reply, but I remember one case. A lady social worker by name Shrimati Bagh Mehta was decorated by President's Award about two years ago.

Shri U. M. Trivedi: May I know whether any case has been brought to the notice of the Government where an abducted person recovered from Pakistan has been abducted again from Delhi and taken away?

Sardar Swaran Singh: It would facilitate my reply if the particulars are given. I could not say anything straightaway; if the particular case is mentioned, I am prepared to look into it.

Shrimati Renu Chakravartty: May I know how often the lady social workers have been called upom by the high-powered committee to give evidence before them or help them in their work of finalising the question as to whether they are to be recovered?

Sardar Swaran Singh: I think a number of social workers, both ladies and men, have given evidence before the Fact Finding Commission— not exactly before the Commission, but before the officers who had been appointed to prepare the material which was placed before the members of the Commission.

Foreign Sea Mails

- *28. Shri Gidwani: Will the Minister of Communications be pleased to state:
- (a) whether it is a fact that foreign sea mail to India had been delayed following the re-routing of some mail-carrying Liners around the Cape of Good Hope and their consequent inability to touch Indian Ports;
- (b) whether it is a fact that cargo of Indian Mail will be un-loaded at Colombo Port;
- (c) whether arrangements have been made with the Ceylon Government authorities to ensure that the sea mails are despatched to their destinations in India safely and without avoidable delay; and
- (d) if so, what are those arrangements?

The Minister in the Ministry of Communications (Shri Raj Bahadur):
(a) Yes, on one occasion.

- (b) This may happen occasionally.
- (c) Yes.
- (d) Ceylon has an International obligation under the Universal Postal Convention to despatch transit mails promptly and securely along with its own mails to India.

Shri Gidwani: May I know if there are any further delays now or whether the mails are being delivered at the proper time?

Shri Raj Bahadur: As I said, certain mails which were despatched from foreign countries about September-Cotober have been delayed. For exemple, the Steamship S.S. Carthage., S. S. Chusan and S.S. Strathmore were diverted via the Cape of Good Hope. There have been accasional delays ranging from 9 to 22 days.

Shri Dhusiya: May I know whether the rate has been raised because of the change in the route?

Shri Raj Bahadur. No, Sir.

Shrimati Kamalendumati Shah : Would it not be better if the mails are brought by air than sea?

• Shri Raj Bahadur: There are different classes of mail. If they are air mails, they are brought by air; if they are sea mails, they are brought by sea by ships.

National Council for Training in Vocational Trades

*30. { Dr. Ram Subhag Singh: Shri K. C. Sodhia: Shri S. C. Samanta:

Will the Minister of Labour be pleased to state:

- (a) whether Government have decided to set up a National Council for training in Vocational Trades; and
- (b) if so, when the Council will be set up?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) It is expected to be set up before the end of the current year.

Dr. Ramsubhag Singh: May I know the composition and functions of this Council?

Shri Abid Ali: It will have about 50 members. The function will be to establish and award a national trade certificate, prescribe standards fin respect of syllabus etc., lay down standards of efficiency, set up examining bodies, recognise training institutions for the award of certificates etc.

Shri S. C. Samanta: May I know who will hold the examinations, if the certificate is to be given by t his Council, for different classes?

Shri Abid Ali: There is a prescribed procedure for it. 3

विशासपटनम् की सूसी गोदी

*३२, श्री सू० चं० सोषिया : क्या खत्यावन मंत्री १४ ग्रगस्त, १९५६ के तारां-कित प्रश्न संस्था १०८१ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

- (क) विशाखपटनम् सूखी गोदी के सम्बन्ध में एक प्रग्निम प्रतिवेदन प्राप्त करने में हिन्दुस्तान शिपयार्ड कम्पनी को कुल कितनी राशि व्यय करनी पड़ी;
- (स) इस सूली गोदी का निर्माण करने के लिये कौन से विशेषज्ञ फर्म को चुना गया है भौर उस को कितना मेहनताना देना निश्चय किया गया है; भौर
- (ग) इस सूखी गोदी पर धनुमानतः - कुल कितना खर्चा होगा धौर उस के कब तक - तैयार हो जाने की धाशा है ?

उत्पादन उप-मंत्री (भी सतीश खन्म):
(क) भीर (ख). ड्राय डाक योजना की रूप-रेखा तैयार करने के लिये यू० के० के सर्व-भी रेंडल, पामर व ट्टिन को कार्य सुपुर्द किया गया था भीर तय हुआ था कि उन्हें २,००० पाँड की फीस तथा उन के प्रतिनिधियों के कार्य सम्बन्धी दौरे का सफर तथा भन्य खर्च दिया जायगा। क्योंकि भ्रव उन की बनाई हुई योजना स्वीकार कर ली गई है भीर उन्हों का सलाहकार इंजीनियर नियुक्त किया गया है, इसलिये इस फर्म को भ्रव ४० हजार पाँड की एक ही फीस दी जायेगी भीर योजना तैयार करने की कोई भ्रलग-भ्रलग फीस नहीं देनी पडेगी।

(ग) भ्रनुमान है कि ड्राय डाक के निर्माण में २ करोड़ १५ लाख रुपये खर्च इोंगे । इस के दिसम्बर, १६५६ तक तैयार हो जाने की भ्राशा है ।

श्री खू॰ चं॰ सोषिया: क्या मैं जान सकता हूं कि इन तीन श्रादिमियों के श्रतिरिक्त किसी दूसरी फर्म को भी बुलाया गया था या नहीं, या उन्होंने स्वतः भ्रपनी तरफ से इस के सम्बन्ध में कोई रिपोर्ट देने का भ्राफर दिया था ?

श्री सतीश खन्न : इस की श्रायोजित रूपरेखा देने के लिये इन तीन कम्पनियों को कहा गया था । इन तीनों के कोटेशन्स श्राये, श्रीर उन को देख कर यह तय किया गया कि इस कम्पनी से रिपोर्ट मांगी जाये ।

Mr. Speaker: The Question Hours is over.

WRITTEN ANSWERS TO QUESTIONS

Textile Exports

*II. Shri R. P. Garg: Will the Minister of Commerce and Consumer Industries be pleased to state:

- (a) the steps Government have taken or propose to take to step up textile exports to Asian and African countries;
- (b) whether the decline in textile exports during 1955-56 was due to the fact that India could not meet homomitments for months together to the lack of its own shipping tonnage whereas Japan fulfilled its commitments immediately; and
- (c) the special concessions that Indian textile imported by Great Britain enjoys there?

The Minister of Trade (Shri Karmarkar): (a) to (c). A statement is laid on the Table of the House. [See Appendix I, annexure No. I].

National Coal Development Corporation

*15. Shri Nageshwar Prasad Sinha : Shri K. K. Basu :

Will the Minister of **Production** be pleased to state:

- (a) whether the National Coal Development Corporation (Private) Limited has taken over charge of State Collieries in India;
 - (b) if so, from what date; and
- (c) what changes, if any, will follow in service conditions of the employees and in other contractual works?

The Deputy Minister of Production (Shri Satish Chandra): (a) The State Collieries have been taken over by the National Coal Development Corporation (Private) Ltd., provisional, subject to the vote of Parliament to the transfer of the ownership and management of these collieries to the Corporation.